

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 195/ND/2017  
(CA No.391,04,392 & 257/2019)

In the matter of :

IndusInd Bank Limited

.. PETITIONER

Vs.

Gallium Industries (P) Ltd

..RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 22.7.2019

Coram :

Sh. R. Varadharajan,  
Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor : Ms. Neha Garg, for Mr. Pardeep Dahiya (Advocate  
for Liquidator).

For the Respondent/Corporate Debtor :

ORDER

Learned Liquidator is present and it is represented by Ld. Liquidator that the matter is required to be posted on 05.8.2019 and the matter has been listed today wrongly.

In view of the said representation, the matter be listed for hearing on 05.8.2019.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit